## NATIONAL COMPANY LAW TRIBUNAL REGISTRAR, NCLT NEW DELHI

C. P. NO. 14/2017 C. A. NO.

PRESENT: SH. SHIV RAM BAIRWA

REGISTRAR, NCLT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE REGISTRAR, NCLT OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017

NAME OF THE COMPANY: Mr. Deepak Jain & Anr. V/s. M/s. Wiantx Impex Pvt. Ltd.

NAME DESIGNATION REPRESENTATION

SECTION OF THE COMPANIES ACT: 433(e) & 439

S.NO.

SIGNATURE

SAMIL VALI PUTOXY Council 1 /4409/2016

ORDER

The counsel for the petitioner has filed two sets of Petition.

Counsel for petitioner requested for two weeks time to file compliance affidavit in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016 and affidavit of service under relevant rule of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

List the matter on 03.07.2017.

(SHIV RAM BAIRWA)
REGISTRAR